

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD

REGIONAL BENCH – COURT NO. 01

Customs Appeal No. 11399 of 2018

[Arising Out Of OIA-KDL-CUSTM-000-APP-050-051-17-18 Dated- 15/03/2018 passed by
Commissioner (Appeals) CUSTOMS-AHMEDABAD)

Sitaram Singhal

.....Appellant

Director Of M/s. Sitaram & Co. (p) Ltd.,
73-9/2 & 10/2, Swarn Park, Main Rohtak Road,
Mundka, Nangloi, DELHI,

VERSUS

C.C-Kandla

.....Respondent

C. EX BHAVAN, NR PANJRAPOLE & POLYTECHNIC, AMBAVADI,
AHMEDABAD, GUJARAT-380015

APPEARANCE:

Mis. Reena Rawat, Advocate for the Appellant
Shri. Girish Nair, Assistant Commissioner (AR) for the Respondent

CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)
HON'BLE MR. SATENDRA VIKRAM SINGH, MEMBER (TECHNICAL)

DATE OF HEARING: 14.07.2025
DATE OF DECISION: 14.07.2025

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 11398 of 2018.

(SOMESH ARORA)
MEMBER (JUDICIAL)

(SATENDRA VIKRAM SINGH)
MEMBER (TECHNICAL)

Prachi